Sinnar Thermal Power Limited - Under CIRP

List of Creditors under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016 Date of Commencement of CIRP- 19th September, 2022,

Claims updated till 20th May, 2024

Annexure 7

List of Operational Creditors (Government Dues)

Sl No.	Name of creditor	Details of claim received		Details of claim Admitted						Amount of contingent claim	Amount of any mutual dues that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security	Amount covered by Guarantee	Whether related party?	% of voting Share in COC if					
1	Income Tax Department - Centralized Processing Cell - TDS		-	1,280.00	TDS Demand on Portal	**NIL**	**NIL**	**No**	**0**	-	-	-	-	Claim established from Traces Portal on 27.02.2024
	Total		-	**1,280.00**	-	-	-	-	-	-	-	-	-	